

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Neptune Ventures And Developers Private Limited Date of Commencement of Liquidation: 08-10-2025; List of Stakeholders as on Date: 22-01-2026; Name of IP: Mr. Sachin Shrinivas Bhattad; Process Number: 2; Last 5 digit of registration number: 11159

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | 1660254 | | 1660254 | | | | NA |
| 2 | Liquidation costs incurred till date | | 6111851 | | 6111851 | | | | NA |
| 3 | Secured financial creditors | 3 | 10520618280 | 3 | 8760599004 | 0 | | 1760019276 | Annexure 3 |
| 4 | Unsecured financial creditors | 3 | 683069461 | 2 | 479196404 | 0 | 203873057 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | 48 | 24951382 | 48 | 21901584 | 0 | 3049797 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 5 | 784501244 | 5 | 662313472 | 0 | 122187772 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 15 | 299271750 | 11 | 26340650 | 0 | 272931100 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 35057128 | 1 | 5779125 | 0 | 29278003 | | Annexure 9 |
| Total | | 75 | 12355241350 | 70 | 9963902344 | 0 | 631319729 | 1760019276 | |